

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 03.01.2019**

**In the court of the Registrar**  
**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 03 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Vesuvius India Ltd. & Ors. Vs. Fenace Auto Ltd. & Anr.	Vatasala Singh
<b>2.</b>	I.A. No. 04 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Liberty House Group Pte. Ltd. Vs. ARGL Ltd. & Ors.	Prachi Johri
<b>3.</b>	I.A. No. 05 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekanandh
<b>4.</b>	I.A. No. 02 of 2019 in Competition App. (AT) (Ins) No. _ of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors.	Sushil Shukla

**By Order**  
**-sd/-**

**Assistant Registrar**

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